Annexure - 3
Name of the corporate debtor: Shamik Enterprises Pvt. Ltd. Date of commencement of CIRP: 03-02-2022; List of creditors as on: 01.03.2022
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

| $\begin{array}{\|l} \text { SI. } \\ \text { No. } \end{array}$ | Name of creditor | Details of claim received |  | Details of claim admitted |  |  |  |  |  | Amount of contingent claim | Amount of any mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: | :---: |
|  |  | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | \% voting share in CoC |  |  |  |  |  |
| 1 | Piramal Capital \& Housing Finance Ltd | 18.02.2022 | 88949651 | 88949651 |  | 88949651 | No | No | 8.764877 | 0 | 0 | 0 |  | TDS amount on interest clain |
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| Tot | al claim by Secure | d Financial | 8,89,49,651.00 | 8,89,49,651.00 |  | 8,89,49,651.00 | 0.00 |  | 8.7649 | - | - | - |  |  |

